GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4794 TO BE ANSWERED ON THE 23RD JULY, 2019

AUTOMATION OF SERVICES

4794. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has undertaken various measures to provide greater ease of doing business across all divisions in the Ministry;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government proposes automation of certain services for faster handling of procedures;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the aims and objectives of the Central Registration System, timeline for implementation and features thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): The Ministry of Agriculture & Farmers Welfare has taken a number of measures to improve Automation of Services in its divisions. Some of the steps taken include: Technical support and coordinating implementation of e-Office System is being provided in the Department. Under e-Office System, files and receipts can be sent/ transferred, on-line, within the Department through e-office accounts of the users.

Online Portal has been developed to process the proposals of export and import of seeds and planting material. Kisan Suvidha mobile application has been developed to facilitate dissemination of information to farmers on the critical parameters viz., Weather; Market Prices; Plant Protection; input Dealers (Seed, Pesticide, Fertilizer) Farm Machinery; Extreme Weather Alerts; Soil Health Card; Cold Storages & Godowns, Veterinary Centres and Diagnostic Labs. mKisan Portal (www.mkisan.gov.in) has also been developed for sending advisories through SMSs on various crop related matter to the farmers registered on mkisan portal.

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Farmers are being provided direct income support of Rs.6000/- per year under the Pradhan Mantri Kisan SAmman Nidhi (PM-KISAN) Scheme, in three 4-monthly installments of Rs.2000/-, through Direct Benefit Transfer (DBT) mode while effectively utilizing modern Information Technology tools with combined synergies of various agencies like the National Informatics Centre (NIC), the Public Finance Management System (PFMS), the National Payment Corporation of India (NPCI), etc.

Under Pradhan Mantri Fasal Bima Yojana the Government has developed a National Crop Insurance Portal (NCIP) which is the online platform for enrollment of farmers and for all the stakeholders like State Governments which are implementing the scheme, insurance companies, banks and Common Service Centre (CSC). The NCIP dashboard provides for State wise access of real time data for all seasons which includes real time information like total farmers enrolled, number of applications, sum insured, area insured, gender and category wise data, total premium etc. Availability of such information on the dashboard helps in easy access of real time data to all, including different divisions of the Ministry.

Under Sub Mission on Agricultural Mechanization (SMAM) and Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue (CRM) schemes, the Department has already launched the software, and the same is provided to all State Governments for its implementation for obtaining the applications for subsidy and selection of beneficiaries and disbursement of subsidy through DBT.

Soil Health Card Portal has been developed for registration of soil samples, recording test results of soil samples and generation of Soil Health Card (SHC) along with fertilizer recommendations.

Introduction of digital signatures have been started for issuance of Phytosanitary Certificates (in export) and Import Release Orders. For registration of pesticides, online system has been strengthened to dispense with requirement of physical submission of documents and encourage paper less working, in which applicant can submit his application online along with supporting documents. The Directorate of Plant protection, Quarantine & Storage has implemented PQIS (Plant Quarantine Information System) and CROP (Computerized Registration of Pesticides) online system. The PQIS is a workflow process from online application submission to processing of forms and issuance of certificates has been computerized, whereas, the CROP is a Work-Flow based Online Pesticide Registration System.

(f): CPGRAMs and RTI portals are being maintained by Department of Administrative Reforms, Public Grievances & Pensions (DARPG)/Department of Personnel & Training (DOPT) and LIMBS portal by Department of Legal Affairs. These portals are being monitored by this Ministry for redressal of public grievances/ RTI matters/ Court cases.
